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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD
(SPECIAL BENCH)**

**PRESENT: HON'BLE JANAB MOHAMMED AJMAL – MEMBER JUDICIAL
HON'BLE SHRI NARENDER KUMAR BHOLA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.03.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.214/2020 in CA(CAA)No.197/230/HDB/2019
NAME OF THE COMPANY	Arkay Energy (Rameswarm)Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N. Hasimath	Adv	9963101012	
K. V. Raman			

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for Applicant is present. It is submitted that meeting of the Secured Creditors has been held on 29.02.2020 and report is awaited.

On request, the matter is adjourned to 26.03.2020 for hearing of the IA.


Member (T)

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Me


Sd/-